

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1398
ANSWERED ON:06.03.2013
EXEMPTION TO RUSSIAN NPP SUPPLIERS
Viswanathan Shri P.

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government has examined and taken any decision to waive its legal right to claim damages against the Russian suppliers of Nuclear Power Plant (NPP) for units 3 & 4 of Kudankulam Nuclear Power Plant;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether this exemption from Nuclear Liability Act will be given to other suppliers than Russia; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY) :

- (a)to(d) Matter is under consideration of the Government.